

**Central Administrative Tribunal
Principal Bench**

O.A. No. 3984/2016

This the 27th day of November, 2019

Hon'ble Mr. R.N. Singh, Member (J)

Tota Ram, aged 54 years
s/o Sh. Phool Singh,
Working as Elect. Khallasi,
(at present Driver on adhoc basis),
Railway Electrification Department,
Tilak Bridge Railway station, New Delhi.
r/o S-291/1, Sonia Gandhi Camp Part-II,
PO Prahaladpur, New Delhi-44

...Applicant

(By Advocate: Ms. Sonika Gill for Sh. Yogesh Sharma)

VERSUS

1. Union of India through the General Manager,
West Central Railway, Jabalpur.
2. The Divisional Railway Manager,
West Central Railway, Bhopal Division,
Bhopal.
3. The Senior Regional Manager,
Railway Electrification,
Tilak Bridge Station, New Delhi.

...Respondents

(By Advocate: None)

ORDER (Oral)

Heard the learned proxy counsel for the applicant.

2. Learned proxy counsel appearing for the applicant very fairly submits that the claim made by the applicant based on Liberalized Active Retirement Scheme for Guaranteed Employee for Safety Staff (LARSGESS) is

itself not in existence as on date and therefore nothing, survives in the OA.

3. In view of the aforesaid, OA stands dismissed as not pressed.

4. There shall be no order as to costs.

**(R.N. Singh)
Member (J)**

/akshaya/